Funding ratio in Post-Matric Scholarship for SC

†2059. DR. KIRODI LAL MEENA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that there is a provision for amending the Centre-State ratio in relation to the structure of funding under Post-Matric Scholarship for Scheduled Castes;
- (b) the details of funds allocated and released by the Central Government to each State, especially Punjab, during the last three years; and
- (c) whether some States have ordered a CBI inquiry in relation to the scam worth crores of rupees under the scholarship scheme and if so, the details thereof including the State of Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) Structure of Funding under Post Matric Scholarship Scheme to Scheduled Castes students, is based on the concept of Committed Liability of the State Governments/UTs. The Government of India has formulated a proposal for revision of funding pattern from the existing concept of 'Committed Liability' of the States to a fixed sharing ratio between the Centre and the States.

- (b) Under this scheme, there is no State-wise/UT-wise fund allocation. The details of Central Assistance released to States/UTs including Punjab during the last 03 years are given in the Statement (See below).
- (c) States/UTs are the implementing agencies under this scheme who invite the applications and disburse the scholarships. No State/UT, including the State of Punjab, has reported regarding order of CBI inquiry in relation to any scam, in the recent past.

Statement

State-wise details of Central Assistance released during the year 2016-17 to 2018-19 under Post-Matric Scholarship Scheme for SC students

(₹ in lakh)

| Sl. No. States/UTs | | 2016-17 | 2017-18 | 2018-19 | |
|--------------------|----------------|----------|----------|---------|--|
| 1. | Andhra Pradesh | 14398.00 | 31742.54 | 9000 | |
| 2. | Assam | 1690.00 | 0 | 1500 | |

[†]Original notice of the question was received in Hindi.

| 230 | Written Answers to | [RAJYA SABHA] | Unstarred Questions | |
|-------------|--------------------|---------------|---------------------|---------|
| Sl. No. | States/UTs | 2016-17 | 2017-18 | 2018-19 |
| 3. | Bihar | 4081.00 | 0 | 0 |
| 4. | Chandigarh | 0.00 | 145.97 | 797.44 |
| 5. | Chhattisgarh | 190.00 | 3902.02 | 323 |
| 6. | Daman and Diu | 0.00 | 0 | 0 |
| 7. | Delhi | 473.76 | 0 | 702 |
| 8. | Goa | 0.00 | 14.99 | 0 |
| 9. | Gujarat | 5244.00 | 14339.54 | 18055 |
| 10. | Haryana | 10735.00 | 0 | 5809 |
| 11. | Himachal Pradesh | 2400.00 | 7425 | 5325 |
| 12. | Jammu and Kashmir | 202.00 | 1362.76 | 0 |
| 13. | Jharkhand | 2071.00 | 892.95 | 1723 |
| 14. | Karnataka | 3300.00 | 39546.98 | 2918 |
| 15. | Kerala | 4267.20 | 8391 | 0 |
| 16. | Madhya Pradesh | 3308.00 | 23042.54 | 0 |
| 17. | Maharashtra | 10669.00 | 50497.96 | 143392 |
| 18. | Manipur | 583.31 | 750.56 | 754 |
| 19. | Meghalaya | 0.00 | O | 0 |
| 20. | Odisha | 19879.80 | 4747.56 | 20891 |
| 21. | Puducherry | 0.00 | 0 | 0 |
| 22. | Punjab | 28008.40 | 11573.21 | 63131 |
| 23. | Rajasthan | 20056.00 | 32922.79 | 7768 |
| 24. | Sikkim | 255.50 | 0 | 104 |
| 25. | Tamil Nadu | 74324.00 | 43448.24 | 140738 |
| 26. | Telangana | 33166.00 | 14024.24 | 0 |
| 27. | Tripura | 1904.68 | 1991.84 | 2597 |

| Written Answers to | | [11 March, 2020] | Unstarred Questions 2 | | |
|--------------------|----------------|------------------|-----------------------|-----------|--|
| S1. N | lo. States/UTs | 2016-17 | 2017-18 | 2018-19 | |
| 28. | Uttar Pradesh | 27000.00 | 25420.46 | 167288 | |
| 29. | Uttarakhand | 7301.00 | 3969.00 | 0 | |
| 3 0. | West Bengal | 4369.00 | 21256.91 | 0 | |
| | Total | 279876.65 | 341409.06 | 592815.44 | |

Utilisation of funds

†2060. CH. SUKHRAM SINGH YADAV: SHRIMATI CHHAYA VERMA: SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- the details of the schemes run by the Ministry in which less than 60 per cent of the funds have been spent;
- (b) the scheme-wise and financial year-wise details of schemes in which less than 60 per cent of the funds have been spent during the last three financial years;
- the reasons due to which funds allocated have not been spent, the details thereof;
- (d) the number of schemes in which upto 90 per cent of the funds released have been utilised; and
- (e) the year-wise and scheme-wise details of the funds not being utilised during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) to (c) Scheme-wise and Financial year-wise details of the schemes in which less than 60 per cent of the funds have been spent during the last three financial years along with reasons thereof are given in the Statement-I (See below).

There are 27 schemes in which upto 90 per cent of the funds released have been utilised.

[†]Original notice of the question was received in Hindi.